

Annexure-3

Name of the corporate debtor: Jupiter Landscapes Private Limited;

Date of commencement of CIRP: 01-10-2024;

List of creditors as on: 20-12-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share					
1	Edelweiss Asset Reconstruction Company Limited	8,28,80,13,518	8,28,80,13,518	Secured			No	97.95%					The claim has been provisionally admitted basis the documents made available to the IRP.
2	Kavya Buildcon Private Limited	1,43,07,52,605	-						-	-	-	1,43,07,52,605.00	The claim is kept under verification for want of certain clarification and additional information from the claimant
3	Kavya Mira Realty	22,31,740	-									22,31,740.00	The claim is kept under verification for want of certain clarification and additional information from the claimant
	TOTAL	9,72,09,97,863	8,28,80,13,518					97.95%		-	-	1,43,07,52,605	

Note : The claims of the above claimants is provisionally admitted based on the information and the documents made available to the Resolution Professional (RP) by the Corporate Debtor and the claimant. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the RP